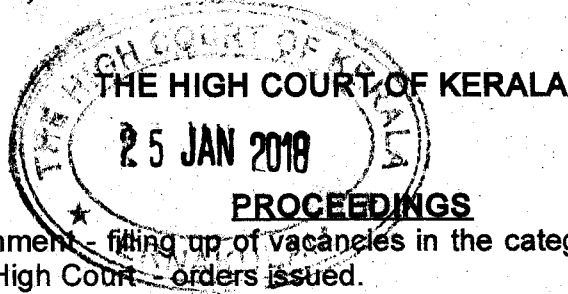


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Kochi : 682 031  
Dated : 23-01-2018

High Court Establishment - filling up of vacancies in the category of Personal Assistants (Grade I) to Judge, High Court - orders issued.

Read.:1. High Court proceedings No. A5-43891/2015 dated 15-01-2018.  
2. G.O.(Ms) No.206/2017/Home dated 07.10.2017.

**Order No. A6-81419/2017**

Smt. Anitha Kumari M.V., Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 07.10.2017 F.N.**, vice Smt. Soumya S., Personal Assistant (Grade I) to Judge, High Court promoted as Personal Assistant (Selection Grade) to Judge on temporary basis as per the High Court proceedings read (1) above.

Smt. Darsana C.S., Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 07.10.2017 F.N.**, vice Smt. Jily K.K., Personal Assistant (Grade I) to Judge, High Court promoted as Personal Assistant (Selection Grade) to Judge on temporary basis as per the High Court proceedings read (1) above.

Smt. Jensy Varghese, Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 14.11.2017 F.N.**, vice Smt. Resmy K.C., Personal Assistant (Grade I) to Judge, High Court promoted as Personal Assistant (Selection Grade) to Judge on temporary basis as per the High Court proceedings read (1) above.

Smt. Aiswarya S., Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 14.11.2017 F.N.**, vice Smt. Smitha V.D., Personal Assistant (Grade I) to Judge, High Court promoted as Personal Assistant (Selection Grade) to Judge on temporary basis as per the High Court proceedings read (1) above.

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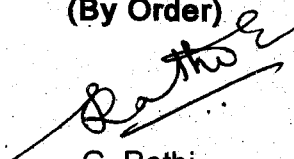
Smt. Sujitha K. Panicker, Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 14.11.2017 F.N.**, vice Smt. Anisha M.K., Personal Assistant (Grade I) to Judge, High Court promoted as Personal Assistant (Selection Grade) to Judge on temporary basis as per the High Court proceedings read (1) above.

Smt. Sabitha A.A., Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 14.11.2017 F.N.**, vice Smt. Shanila T.U., Personal Assistant (Grade I) to Judge, High Court promoted as Personal Assistant (Selection Grade) to Judge on temporary basis as per the High Court proceedings read (1) above.

Smt. Deepa S. Thampi, Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 14.11.2017 F.N.**, vice Smt. Sabira M.M., Personal Assistant (Grade I) to Judge, High Court promoted as Personal Assistant (Selection Grade) to Judge on temporary basis as per the High Court proceedings read (1) above.

Smt. Ambily Dev D.S., Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 14.11.2017 F.N.**, vice Smt. Deepthi S., Personal Assistant (Grade I) to Judge, High Court promoted as Personal Assistant (Selection Grade) to Judge on temporary basis as per the High Court proceedings read (1) above.

(By Order)



G. Rathi

Assistant Registrar (Hr. Gr.)

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To

The persons concerned **(to be acknowledged on the O/C)**

The Private Secretary to the Chief Justice, High Court.

The Personal Assistant to the Chief Justice, High Court.

The Section Officer, CJ's Secretariat, High Court.

The Confidential Assistants to the Registrars, High Court.

The 'G' (Accounts – II & III) Sections, High Court.

The Finance Wing, High Court.

✓ The IT Section, High Court (for publishing in the High Court Website)

The A4 & A5 Seats, High Court.

The Administrative Records Section, High Court (2 Copies).

The File/Stock File.